

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

206/241- 242/ND/2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2020.**

**NAME OF THE COMPANY: M/s. Purnima Gupta V/s. M/s. Purnima
Colonizers Pvt. Ltd.**


UNDER SECTION 9 of IBC Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

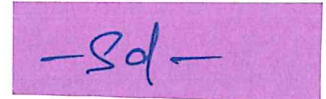
Present: Advocate for the Petitioner
Advocate for the Respondent

ORDER

At request of both the parties, the matter is adjourned to
2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**